

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

IA 32606/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 21761-21762/2019

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR. Petitioner(s)

VERSUS

UNION OF INDIA THR ITS SECY, LABOUR AND ORS MINISTRY OF LABOUR AND
EMPLOYMENT SECRETARY & ORS. Respondent(s)

IA No. 32606/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-01-2020 These matters were called on for hearing today.

For Petitioner(s)

Ms. Sakshi Kakkar, AOR
Mr. Asutosh Shukla, Adv.

For Respondent(s)

Mr. Ajit Pudussery, AOR
Mr. K. Vijayan, Adv.
Mr. Ajit Singh Verma, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Four weeks' time is given to the respondent Nos.2 to 5 to file
the counter affidavit.

Service of notice is complete qua respondent Nos.1 and 6 but
no one has entered appearance on their behalf.

List again on 2.3.2020.

RAJIV KALRA
Registrar